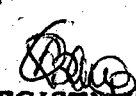
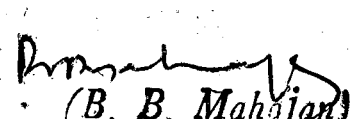


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>20.7.93</u> Rejoinder not filed yet 18/8/93	None present on behalf of the both parties. Rejoinder still not filed inspite of sufficient time ^{having} been granted to the applicant for the same purpose. Be listed before the Court for direction on 19-8-93.  REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR
<u>19.8.93</u> Rejoinder not filed yet 23/8/93	None present on behalf of the applicant. Sh. K. N. Sharma, Counsel for the respondent. As none is present on behalf of the applicant, even in the second round, the OA is dismissed in default.  Gopal Krishna Member (Judicial)  (B. B. Mahajan) Member (Adm.)
REGISTRAR	Copy sent to the apt. and on vide 6016 <u>at 1-9-93</u> f